THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) Yes, Sir. The Government has launched a new scheme 'National Initiative on Climate Resilient Agriculture' for capacity building to study the impact of climate change on agriculture and allied sectors in the country.

(b) The scheme aims at evolving cost effective adaptation and mitigation strategies against climate change through (i) strategic research on natural resources, major food crops, livestock, marine and freshwater fisheries for adaptation and mitigation; (ii) demonstration of available climate resilient practices on farmers' fields in 100 most vulnerable districts of the country (iii) strengthen research infrastructure and capacity building of scientists for undertaking long term research on climate change adaptation; and (iv) sponsored research. The salient features of the scheme include (i) use of state of the art phenomics system for rapid screening of a large number of elite germplasm for multiple abiotic stress tolerance; (ii) participatory testing of climate resilient practices; and (iii) vulnerability assessment of the different production zones including crops, natural resources and socio-economic component.

(c) The total budget outlay of the scheme is Rs. 350 crore for XI Plan i.e. Rs. 200 crore for 2010-11 and Rs. 150 crore for 2011-12. So far, Rs. 142.115 crore has been released to partner institutions.

(d) The demonstrations of available climate resilient technologies are planned in 100 districts of 27 States covering 1000 farmers in each district which will cover one lakh farmers. These demonstrations will impact other farmers as well as help in refining the results of the work done under the project.

## Funds for Integrated Education Scheme for Disabled Children

†\*127. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the funds allocated during the last three years and in the current year for Integrated Education Scheme for Disabled Children, State-wise;

- (b) whether the funds have been utilized;
- (c) if so, the details thereof, State-wise and Union Territory-wise;
- (d) if not, the reasons therefor;

<sup>†</sup>Original notice of the question was received in Hindi

(e) the details of proposals received by Government from Non-Governmental Organizations (NGOs) working for the welfare of disabled persons, State-wise;

- (f) whether proposals coming from most of the States are pending; and
- (g) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (d) State-wise details of funds released and utilized under Centrally Sponsored Scheme of Integrated Education for Disabled Children (IEDC) for the years 2007-08 and 2008-09 and under the Scheme of Inclusive Education for the Disabled at the Secondary Stage (IEDSS) for the years 2009-10 and 2010-11 are given in the Statements-I and II respectively (*See* below).

(e) Since 2006-07, funds are being released only to the State Governments for implementation of the Scheme, except for reimbursement of expenditure by NGOs pertaining to previous years. Under IEDSS, no fund is being released directly to the NGOs by the Central Government. Proposals for the year 2010-11 were received from 27 States/UTs for implementation by the States directly as well as through 149 NGOs.

(f) and (g) No, Sir. Out of the proposals for 2010-11 received from 27 States/UTs, proposals from 23 States/UTs have been cleared. Proposals from the States of Chhattisgarh, Maharashtra and Tripura were found to be not in accordance with the guidelines of the Scheme. The proposal from the State of Manipur was not considered as the State representatives did not attend the meetings of the Project Monitoring and Evaluation Group.

#### Statement-I

Details of funds released and utilized under Integrated Education for Disabled Children (IEDC) - State-wise

(Rupees in lakhs)

S.No	. Name of State	2007-08		2008-09	
		Amount released	Amount utilized	Amount released	Amount utilized
1	2	3	4	5	6
1.	Andhra Pradesh	134.85	134.85	403.17	351.85
2.	Arunachal Pradesh	17.19	* *	-	-

1	2	3	4	5	6
3.	Assam	15.42	15.42	71.64	71.64
4.	Gujarat	1439.67	1439.67	1700.62	1700.62
5.	Goa	-	-	0.54	* *
6.	Haryana	627.49	627.49	472.69	472.69
7.	Jammu & Kashmir	6.5	* *	-	
8.	Karnataka	861.72	766.94	188.67	188.67
9.	Kerala	796.33	796.33	1446.12	1446.12
10.	Madhya Pradesh	821.97	821.97	710.74	710.74
11.	Maharashtra	633.67	633.67	169.25	169.25
12.	Manipur	122.5	122.50	144.43	106.10
13.	Meghalaya	1.65	* *	-	-
14.	Mizoram	41.76	41.76	133.44	133.44
15.	Orissa	782.43	782.43	95.00	95.00
16.	Punjab	4.73	4.73	9.72	Amount refunded
17.	Rajasthan	193.25	193.25	116.65	116.65
18.	Tamil Nadu	340.42	340.42	294.15	294.15
19.	Tripura	-	-	4.53	4.52
20.	Uttar Pradesh	-	-	25.79	25.79
21.	West Bengal	606.47	606.47	515.74	515.74
22.	A&N Islands	23.74	23.74	9.68	9.68
23.	Delhi	127.34	127.34	-	-
24.	Puducherry	11.69	11.69	-	-
	Total	7610.79	7455.88	6512.57	6408.13

1 Includes release of Rs 131.18 lakhs to NGOs for years prior to 2006-07.

2 Includes release of Rs 25.79 lakhs to NGOs for years prior to 2006-07.

\*\* Utilization Certificate not received from the State

### Statement-II

# Details of funds released and utilized under Inclusive Education for Disabled at Secondary Stage (IEDSS) - State-wise.

(Rupees in lakhs)

S.Nc	. Name of State	2009-10		2010-11 (as on 28.2	.2011)
	Stat	te	State		
		Amount	Amount	Amount	Amount
		Released <sup>1</sup>	utilized	Released <sup>2</sup>	utilized
1	2	3	4	5	6
1.	Andhra Pradesh	7.06	7.06	70.31	70.31
2.	Assam	104.43	104.43	-	-
3.	Bihar	360 00	360.00	-	-
4.	Gujarat	713.66	713.66	3444.00	2299.00
5.	Haryana	218.24	218.24	320.63	Released in Nov 2010
5.	Karnataka	702.11	702.11	15.47	15.47
7.	Kerala	733.32	733.32	617.45	617.45
3.	Madhya Pradesh	4.85	4.85	383.72	Released in Dec 2010
9.	Maharashtra	1083.44	834.49	-	-
10.	Mizoram	-	-	29.80	Released in Nov 2010
11	Orissa	491.84	491.84	70.80	70.80
12.	Punjab	433.67	433.67	764.00	Released in Feb 2011
13.	Rajasthan	43.41	43.41	113.56	Released in Nov 2010
14.	Tamil Nadu	400.48	214.25	-	-

1	2	3	4	5	6
	Z	5	4	5	0
15.	A&N Island	2.85	2.72	-	-
			Rs.0.13 lakh		
			refunded		
16.	Delhi	167.47	167.47	-	
17.	Puducherry	46.30	12.88	-	-
	Total	5513.13	5044.40	5829.74	-

1 includes release of Rs 15.13 lakhs to NGOs for years prior to 2006-07.

2 Includes release of Rs 8.69 lakhs to NGOs for years prior to 2006-07.

#### OBC teachers in Central Universities

 $\dagger^{*}$ 128. SHRI UPENDRA KUSHWAHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the total number of teachers working under Central Universities is 8852.

(b) whether it is also a fact that the number of OBC teachers among the above said teachers is only 245 whereas, as per the provisions of reservation, the representation of OBCs must be at least 27 per cent; and

(c) if so, the reasons for such a low number, the person responsible for this and action being taken by Government to increase the ratio of OBC teachers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Yes Sir.

(b) According to the information furnished by the University Grants Commission, out of 8852 teachers working in Central Universities, as on 31.3.2010, there are 2327 Assistant Professors out of which 233 Assistant Professors are from OBC category.

(c) Following a decision taken by the Commission in its meeting held on 27th December, 2006, the OBC reservation has been introduced with effect from 24th January, 2007 for filling up of teaching positions at the entry level of Assistant Professors. To increase the representation of OBC teachers, the UGC has been reminding Central Universities to fill up vacant reserved posts as well as the backlog of vacancies at the earliest, in a time bound manner.

<sup>†</sup>Original notice of the question was received in Hindi